

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCHES

C.P. (IB)-1746/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.08.2018**

NAME OF THE PARTIES: AayuInfosystems Pvt. Ltd.

v/s.

Concorde Designs Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

5. C.P. (IB)-1746/(MB/2018)

None present. List this matter on 10.09.2018.

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)